

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU
Hearing through video conferencing**

T.A. No. 62/3560/2020

This the 10th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1) Ishfaq Ahmad Naik Age 26 yrs
S/o Manzoor Ahmad Naik
2) Mashooq Hussain Naik Age 32 yrs
S/o Ghulam Nabi Naik
Both residents of Village Chimer
Tehsil D.H Pora District Kulgam Kmr.Applicants
(By Advocate:-**Shri H.Furrahi**)

Versus

1. State of Jammu and Kashmir through Commr/Secretary to Govt. Public Health Engineering Department (PHE) Civil Sectt. Srinagar/Jammu.
2. Chief Engineer Public Health Engineering Department (PHE) Kashmir-Srinagar.
3. Chairman Service Selection Board Zum Zum Building Rambagh Srinagar.
4. Secretary, Service Selection Board Zum Zum Building Rambagh Srinagar.
5. Director Technical Education Kashmir-Srinagar.

....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants seeks permission to withdraw the present T.A. Permission is granted.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**